

### Construction of Graphite Factory at Samastipur

6944. SHRI R.P. YADAV : Will the Minister of INDUSTRY be pleased to state :

(a) whether the work relating to the construction of the Graphite Factory at Samastipur has been started ;

(b) if so, what progress has been made towards the constructions of the above factory ;

(c) if not, what are the reasons for not starting construction work of the factory; and

(d) by which time the proposed factory will be set up and the production will be started ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) Government have not yet approved any proposal for establishment of a graphite factory at Samastipur.

(b) to (d). Does not arise.

### Steel plant in Joint Sector

6946. SHRI PIUS TIRKEY : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government are planning another steel plant in joint sector ;

(b) if so, the names of the powerful business group from Calcutta and the financial interests based in Singapore ;

(c) when this steel plant will be established ; and

(d) whether Government would allow the steel plant in joint Sector, when the present steel plants in the public sector need improvement ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA) : (a) No, Sir.

(b) to (d). Do not arise.

### मारुति में शेयर पूंजी का लौटाया जाना

6947. श्री निहाल सिंह : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने मारुति लिमिटेड का राष्ट्रीयकरण करने के बाद सभी शेयरधारियों की शेयरपूँजी लौटा दी है ;

(ख) यदि हाँ, तो उन शेयरधारियों के नाम क्या हैं जिनकी शेयरपूँजी अभी लौटाई जाना है और प्रत्येक मामले में कितनी राशि लौटाई जाती है ; और

(ग) क्या यह भी सच है कि कुछ शेयरधारियों ने ब्याज के साथ अपनी शेयरपूँजी के लौटाये जाने की माँग की है और यदि हाँ, तो उन पर क्या कार्यवाही करने का विचार है ?

उद्योग तथा इस्पात और खान मंत्री (श्री नारायण दत्त तिवारी) : (क) से (ग) मारुति लिमिटेड (उपक्रमों का अर्जन तथा अन्तर्ण) अधिनियम, 1980 में व्यवस्था है कि कम्पनी के विरुद्ध दावे भुगतान आयुक्त के समक्ष प्रस्तुत किये जायेंगे। अधिनियम को अनुसूचि में शेयरधारियों को मुआवजे के भुगतान के लिये विशिष्ट व्यवस्था नहीं है। भुगतान आयुक्त के समक्ष दावे प्रस्तुत करने की तारीख अभी निर्दिष्ट नहीं की गई है।

### Appointment of staff councils in Intelligence bureau organisation

6948. SHRI LAKSHMAN MALLICK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Staff Councils have been appointed by Government in the Intelligence Bureau Organisation to look into the matters of Staff ;

(b) if so, when such staff councils were appointed ;